

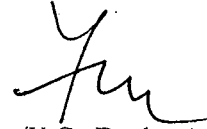
ORDER

Since Sh. Sh. Vinay Kakran, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, has joined his duty today i.e. 23.11.2020 after availing quarantine leave, therefore, in continuation of this office order dated 18.11.2020 conveyed to all the concerned vide Endst. No. 8636 dated 18.11.2020, it is ordered that he shall perform his duty on 23.11.2020, 25.11.2020, 27.11.2020 & 29.11.2020 as Duty Magistrate to deal with the urgent civil and criminal work and shall work from home during remaining period up to 30.11.2020.

The other instructions of previous order shall remain unchanged.

A copy of this order be uploaded on the official website of this office.

All concerned be informed accordingly.

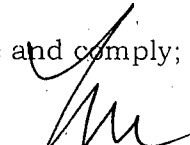


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 23-11-20

Endst. No. 8719 / Dated 23-11-20 /

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division,;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.



(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 23-11-20